

Ministry of Corporate Affairs,
O/O the Official Liquidator
Corporate Bhawan, IInd floor
29, Rajaji Salai,
Opposite to Beach Railway Station
Chennai - 600001
Ph:044-25271149/51

IN THE HIGH COURT OF JUDICATRE AT MADRAS

ORIGINAL JURISDICTION

IN THE MATTER OF THE COMPANIES ACT, 1956

AND

IN THE MATTER OF M/S.RBF NIDHI LIMITED

(IN LIQUIDATION)

COMPANY APPLICATION NO. OF 2018

IN

COMPANY PETITION NO.230 OF 2004

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Madras dated 22.03.2019 sealed tenders are invited from the interested parties by the undersigned for the purchase of movable assets as detailed in the schedule given hereunder belonging to M/s.RBF Nidhi Limited (In Liquidation) on "***as is where is condition and whatever there is basis***".

SCHEDULE

SL. NO.	Description	Location	Reserve Price Fixed (Rs.)	E.M.D. @ 10% on the reserve price fixed Rs.
1	<u>Immovable Property</u> i) Land (6 cents i.e, 2614 Sq.ft) ii) Building and Other Civil Structures	Survey No. 307, No.21, CSI School Street, Thandurai, Pattabiram, Chennai-600 072 Sub-Registration Office : Avadi Registration District: Tiruvallur	38.63 lakhs	Rs.3.86,300/-